

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

original Application No. 572 of 2004

Jabalpur, this the 26th day of July, 2004

Hon'ble Mr. M.P. Singh, Vice Chairman
Hon'ble Mr. Madan Mohan, Judicial Member

Premal Shukla
Son of Shri Ramlal Shukla
aged about 50 years,
U.D.C. Doordarshan Maintenance
Centre Rewa, resident of Radio
Colony, Rewa, M.P.

APPLICANT

(By Advocate - Shri Umesh Shrivastava)

VERSUS

1. Union of India
through the Secretary
Communication.
2. Station Director, Prasar Bharti
Broadcasting Corporation of
India, All India Radio,
Bhopal (M.P.)

RESPONDENTS

ORDER(ORAL)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks permission to withdraw this OA. Permission is granted. The OA is dismissed as withdrawn with a liberty to the applicant to approach the appropriate forum.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

"SA"

पृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....
परिचिति अंके लिखत:-
(1) सचिव, उच्च न्यायालय बार एकाडेमी, जबलपुर
(2) आदेशक श्री/श्रीमती/कु.....के कार्यसाल
(3) प्रभारी श्री/श्रीमती/कु.....के कार्यसाल
(4) विधायक, एप्पायर्स, जबलपुर न्यायालय
सूचना एवं आधिकारिक कार्यवाही हेतु

Umesh Shrivastava
Advocate

4-8-04
लेटर अप रजिस्ट्रार

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